

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

...
OA.No.2462 of 1998

(7)

New Delhi, this 10th day of August, 1999

HON'BLE SHRI N. SAHU, MEMBER(A)

Naresh Lal
S/o Shri Ram Sewak Lal
R/o I-1509, Krishi Kunj
I.A.R.I., Pusa
New Delhi-12.

... Applicant

By Advocate: Shri S.L. Hans

versus

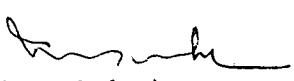
1. Union of India, through
Secretary
Indian Council of Agricultural
Research, Krishi Bhavan
New Delhi-1.
2. Director (Admn.)
Indian Agricultural Research Institute
Pusa, New Delhi-12. ... Respondents

By Advocate: Ms Geetanjali

O R D E R (ORAL)

N. SAHU, M(A)

Shri S.L. Hans, learned counsel appearing on behalf of the applicant submits that he wants to withdraw the OA. The applicant is also present in person. Accordingly, the OA is dismissed as withdrawn.


(N. Sahu)
M(A)

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